113

(ख) जो कारकाने टेनिस की गेर्दे बनाते हैं वे देश के लिये ग्रावश्यक गेंदीं का निर्माण करने में सफल क्यों नहीं हो पा रहे हैं?

SII.F St II-ICIENCY IN MANUFACTURING OF TENNIS **BALLS**

166. SHRI RAM SAHAI: Will tht Minister of INDUSTRIAL DEVELOP-MENT be pleased to Estate:

- (a) the time by when India would be self sufficient in manufacturing tennis balls; and
- (b) the reasons for which the existing units manufacturing tennis balls are not able to meet the domestic demands?]

भौद्योगिक विकास मंत्रालय में उपमंत्री (प्रो॰ सिद्धे इंबर प्रसाद): (क) ग्रीर (स) प्रति वर्ष 100,000 दर्जन की टेनिस की गेंदों की अनुमानित मांग है और जिनमें 70,000 दर्जन खेल प्रतियोगिता कवानिटी की गेदें सम्मिलित हैं) 1,14,840 दर्जन की क्षमता का लाइसेंस दिया गया। इसके प्रलाबा, सरकार ग्रतिरिक्त क्षमता स्थापित करने काभी विचार कर रही है। हां. 1971 में टेनिस की गेंदों का उत्पादन केवल 25.470 दर्जन ही था। उत्पादन करने वाले दो विद्यमान एककों में में एक में पर्याप्त मंदी माजाने तथा घटिया किस्म की गेंदों का उत्पादन होने से भी कमी उत्पन्न हुई हैं।

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a; and(b) Against an estimated demand of 100,000 dozen of tennis balls per annum (including 70,000 dozen of tournament quality), the capacity licensed is 1,14,840 dozen numbers. Besides, Government ate also considering creation of

†[] English translation.

additional capacity. Production during 1971 was, however, 25,470 dozen tennis balls only. The shortage has arisen due to substantial decrease in production in one of the two existing manufacturing units and also due to production of sub-standard quality balls.]

to Questions

NKV COMMISSION ON NEVVSPAMR INDUSTRY

- 167. SHRI YOGENDRA SHARMA: Will the Minisier of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the question of appointing a new Press Commission to study the problems of the newspaper industry has betn considered by Government; and
- (b) if so, what decision has been taker thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTINGr(SHRI DHARAM B1R SINHA): (a) and (b) After careful consideration it was decided not to set up a second Press Commission.

168. [Transferred to the 17 May, 1972].

ARTHUK BUTLER COMPANY

- 169. SHRIMATI PRATIBHA SINGH: Will the Minisier of INDUSTRIAL DEVE LOPMENT be pleased to state:
- (a) whether Bihar Government has recommended to the Central Government for the take over of the Management Of Aurthur Butler Company in North Bihar on the basis of an enquiry revealing serious mismanagement;
- (b) whether a memorandum on the subject was also presented to the Prime Minister during her visit to Muzaffarpur in the beginning of this year; and
- (c) if so, the decision taken by Govern ment in the matter?